

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.01.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.127/2022	Jithendra Parlapalli Vs Wirecard India Pvt Ltd & 5 Ors	Mr. P. Balamurugan	
2	Comp App (AT) (CH) (Ins) No.13/2023 For Condone Delay IA No. 34/2023 Leave to file IA No. 35/2023 For Stay IA No. 33/2023	Sridhar Cherukuri Vs Dr G.V. Narasimha Rao & Anr	Mr. K Moorthy	
3	Comp App (AT) (CH) (Ins) No.16/2023 For Exemption IA No. 48/2023 For Leave to file IA No. 49/2023 For Stay IA No. 50/2023	Shahi Md Karim Suspended Director of the Corporate Debtor, M/s. Lumiford Private Ltd Vs Kabamy India LLP & Anr	Ms. Priyanka Das	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805117/00075/2022 (Diary No. 77/2022)	Nishad NP Vs Mr. Anoop John	Mr. Vipin Warriar	
5	9805117/00205/2022 (Diary No. 96/2022)	Mr. Sulfikar Ali Vs IDBI Bank	M/s Babu Karukapadath	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors WITH	M/s Kesar Dass B. & Associates	Mr. Rajeshwar Singh- R1 & R3 Mr. Mayank Jain- R2
7	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer WITH	M/s Kesar Dass B. & Associates	Ms. Shipra Shukla
8	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy WITH	M/s Kesar Dass B. & Associates	Mr. M Anil Kumar
9	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy	M/s Kesar Dass B. & Associates	Mr. Mayank Jain
10	TA (AT) No. 180/2021 (CA (AT) (Ins) No. 537/2019)	Usman Sharif Vs M/s Sew Infrastructure Ltdb & 2 Ors	M/s Tandon Law Associates	Mr. Nithin Chowdary Pavuluri
11	TA (AT) No. 199/ 2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. ILanahai Vs M/s. Wayne Burt Petro Chemical Limited	Mr. Lzafeer Ahmad BF	M/s RKP & Associates

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 55/2021 (Comp App (AT) No.128/2019)	Regal Machine Tools Private Limited & Ors. Vs Mrs Kaushy Lal & Ors	Mr. Sunil Kumar & Mani Bhushan Sinha	Mr. Naman JoshiR1- R4 Mr. Nishant Patil- R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 12/2021 & IA No. 32 & 33/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Som Raj Choudhury- R2 Mr. Shabbeer Ahmed- R3
14	Comp App (AT) (CH) (Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr WITH	Mr. Raj Kumar Jhabakh	
15	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors WITH	Ms. Shruti Munjal	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2
16	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Ms. Shruti Munjal	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2
17	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur Kandelwal- R1 Mr. Som Raj Choudhury- R2 Mr. Shabbeer Ahmed R3
18	Comp App (AT) (CH) (Ins) No.298/2022 & IA No. 617, 618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr WITH	Ms. Abitha Banu	M/s. AK Mylswamy & Associates
19	Comp App (AT) (CH) (Ins) No.313/2022 & IA No. 661, 662 & 663/2022	Phoenix Arc Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s. AK.Mylswamy & Associates.
20	Comp App (AT) (CH) (Ins) No. 274/2022 & IA No. 648/2022	Mr. Babu George Vs. The Kerala State Co-operative Bank Ltd.	Mr. KS Jeyaganeshan	
21	Comp App (AT) (CH) No.49/2022 & IA No. 573, 574 & 575/2022	Medical Holdings Ltd Vs. Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh- R1- R5 Mr. K. Moorthy- R6- R8

				Mr. V Mahesh, PCS-R9
22	Comp App (AT) (CH) (Ins) No. 356/2022	Renuka Devi Rangaswamy – IRP, M/s. Regen Infrastructure and Services Pvt. Ltd. Vs. Madhusudan Khemka - Suspended Director of M/s. Regen Infrastructure and Services Pvt. Ltd. & 7 Ors	Mr. K. Gaurav Kumar, PCS	Mr. Mithra for R1 & R2
23	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1- R3
24	Comp App (AT) (CH) (Ins) No.268/2022 & IA No. 567 & 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishanan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA-R1 Mr.GMK Raju- RP / R2
25	Comp App (AT) (CH) (Ins) No 354/2022 & IA No 801,802 & 803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd.	Mr. Nithin Chowdary Pavuluri	Ms. Poornima
26	Comp App (AT) (CH) No.53/2022 & IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Murugappan & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins) No.272/2022 & IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
		WITH		
28	Comp App (AT) (CH) (Ins) No.295/2022	Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2
29	Comp App (AT) (CH) (Ins) No.290/2022 & IA No 608,609 & 901/2022	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mysamy & Associates- R2

30	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar
31	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 & IA No. 238, 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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